GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:3134
ANSWERED ON:12.12.2012
SPECIAL CATEGORY STATUS
Nishad Capt.(Retd.) Jainarayan Prasad;Reddy Shri Mekapati Rajamohan;Singh Shri Mahabali

Will the Minister of PLANNING be pleased to state:

- (a) the States which have been provided special category status so far;
- (b) whether the Planning Commission has taken a final decision on the demand made by various States, especially Jharkhand and Bihar;
- (c) if so, the details thereof; and
- (d) the States whose requests are pending?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING(SHRI RAJEEV SHUKLA)

- (a): At present there are eleven states which have been provided special category status for the purpose of Central assistance under Plan. These are Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand.
- (b) to (d):The decision to grant special category status for Central assistance under Plan to any State is taken by the National Development Council (NDC). Requests for granting special category status have been received from the State Governments of Bihar, Jharkhand, Odisha and Rajasthan. Presently, these requests are under examination in the Planning Commission.